

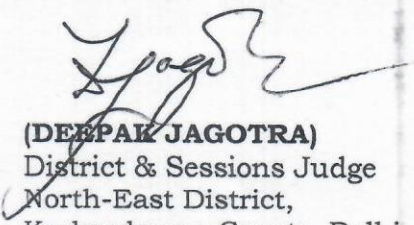
373
18/4/19

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of Judicial Officers and in partial modification of this office earlier order no. 3787-94/Judl./N-E/KKD/Delhi/2017 dated 25.05.2017, **Sh. Vidya Prakash, Spl. Judge (NDPS)**, North-East District, Karkardooma Courts, Delhi is hereby authorized to allow the **services of summons** to be served upon the Judicial Officers/Officers/Officials posted at North-East District, Karkardooma Courts, Delhi.


In case, **Sh. Vidya Prakash, Spl. Judge (NDPS)**, North-East District, Karkardooma Courts, Delhi happens to be on leave or not available due to any reason, **Sh. Praveen Singh, ASJ-01**, North-East District, Karkardooma Courts, Delhi, shall look after the aforesaid work.


(DEEPAK JAGOTRA)
District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 2085-94 /Judl./N.E./KKD/Delhi/2019

Dated : 18/4/19

1. Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
2. The Judicial Officers concerned.
3. All the Judicial Officers of DHJS and DJS, North-East District, KKD Courts, Delhi
4. CMM Office, North-East District, Karkardooma Courts, Delhi.
5. The Administrative Officers (Judicial), all branches, Karkardooma Courts, Delhi.
6. PRO/APRO, Karkardooma Courts, Delhi
7. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
8. R&I Branch to upload the same on LAYERS.
9. P.S./Reader to the undersigned.


District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi